



### **BRIEF BIO-DATA OF SHRI KHETRABASI BISWAL**

Mr. K. Biswal, a distinguished legal professional, obtained his M.A. and LL.M. from Utkal University, Odisha. Embarking on his illustrious career, he commenced as an Advocate under the Judgeship of Puri, Odisha, in 1988. Over the years, he has assumed pivotal roles, contributing significantly to the legal landscape.

His journey includes serving as an Assistant (Legal) in the Legislative Department, Ministry of Law & Justice and Company Affairs, Assistant Public Prosecutor in the Government of NCT, Delhi, Assistant Legislative Counsel (Grade IV of Indian Legal Service), Deputy Legislative Counsel (Grade III of ILS), Additional Legislative Counsel (Grade II of ILS), Joint Secretary & Legislative Counsel (Grade I of ILS) in the Legislative Department, Ministry of Law & Justice from 1994 to 2017 and also as Director (Legislative Counsel) in the Ministry of Railways from September, 2010 to March, 2013. Noteworthy appointments encompassed his tenure as Secretary / Registrar in the Debts Recovery Tribunal, Cuttack Bench, Cuttack from 2005 to 2007, and Registrar / Secretary in the Central Administrative Tribunal, Kolkata Bench, Kolkata from 2013 to 2014.

From 2017 to 2023, Mr. Biswal held significant positions as Additional Secretary, Special Secretary in the Legislative Department, Ministry of Law & Justice and Member Secretary in the Law Commission of India, Ministry of Law & Justice.

In acknowledgement of his outstanding contributions, Mr. Biswal was honoured with the '*Great Son of India*' award in 2022 by the Hon'ble Governor of Andhra Pradesh, Shri Biswabhusan Harichandan. His international exposure includes the successful completion of the International Trade Law course under the Singapore Cooperation Programme Training Award.

He also served as Member of the "*Committee to advise on Valuation Matters*" under Rule 19 of the Companies (Registered Valuers and Valuation) Rules, 2017 under the aegis of the Ministry of Corporate Affairs, Government of India; Member of the Land Ports Authority of India under the Ministry of Home Affairs, Government of India during March, 2015 to January, 2023, and as Member of the Special Economic Zone Committee under the Ministry of Commerce and Internal Trade, Government of India.

Throughout his career, Mr. Biswal has graciously shared his expertise as a visiting faculty at esteemed institutions, including the Institute of Constitutional & Parliamentary Studies (ICPS-Lok Sabha), Parliamentary Research and Training Institute for Democracies (PRIDE-Lok Sabha), and the Institute of Legislative Drafting & Research (ILDR-Legislative Department).

Since 01.11.2023, he is serving in the National Company Law Tribunal as a Member (Judicial) at the Bengaluru Bench, Bengaluru.

**KHETRABASI BISWAL**